

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 10
(MP) CP(IB) 20 of 2019

Order under Section U/s 9 of IBC Code,2016

IN THE MATTER OF:

Chhotulal Rawa Bhagwat

.....Applicant

V/s

Shree Maheshwar Hydel Power Corporation Ltd

.....Respondent

Order delivered on ..16/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunal Vaishnav, Advocate

For the Respondent :

ORDER

The documents of the petitioner are not available on DMS, hence, the petitioner is directed to complete formalities of e-filing of their respective documents within one week.

List the matter on 26.08.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

—SD—
ABNI RANJAN KUMAR SINHA
MEMBER(JUDICIAL)